

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 905 of 2003

Jabalpur, this the 13th day of August, 2004

Hon'ble Shri M.P. Singh, Vice Chairman

Prabhakar Prasad Shukla, aged about 32 years, son of Shri Ravendra Prasad Shukla, working as Group-D Employee in Kendriya Vidyalaya, Sidhi (MP) Resident of Shastri Bhavan, Near Water Filter, Madhuri, (PO) Distt Sidhi (MP). ... Applicant

(By Advocate - Shri A.K. Pandey on behalf of Shri P.N. Dubey)

V e r s u s

1. Commissioner, Kendriya Vidyalaya Sangathan, 18, Institutional Area, Shahid Jeetsingh Marg, New Delhi.
2. Assistant Commissioner, Kendriya Vidyalaya Sangathan, Jabalpur Region, Kendriya Vidyalaya, G.C.Fy Campur, Jabalpur (MP).
3. P.D. Chaturvedi, Principal, Kendriya Vidyalaya, Sidhi (MP). ... Respondents

(By Advocate - Shri M.K. Verma)

O R D E R (ORAL)

By filing this Original Application the applicant has claimed the following main reliefs :

"(i) quash impugned order of transfer 9.12.2003 (Annexure A-1) so for the same relates to the applicant and direct respondents to allow the applicant to work at Sidhi and no to victimise the applicant,

(ii) that respondent No. 1 be directed to hold a high level inquiry into the conduct of respondent No. 3 which has led to the harassments of three group 'D' employees or grant any other relief deemed proper to the facts and circumstances of the case."

2. Heard the learned counsel for the parties.
3. The learned counsel for the respondents submitted that since the applicant has joined the new place of posting i.e. Kendriya Vidyalaya, Bailadila, Dantewada, District : Chhattisgarh, this Original Application has become



infructuous. The learned counsel for the applicant confirmed this submission of the learned counsel for the respondents. In view of the submissions made by the parties I. find that since the applicant has joined the new place of posting this Original Application has become infructuous. Accordingly, this Original Application is dismissed as infructuous. No costs.

M.P. Singh
(M.P. Singh)
Vice Chairman

"SA"

मूल्यांकन सं. ओ/न्या..... जदलपुर. दि.....
प्रतिलिपि अयोधितः—

(1) अदित, उच्च व्यापारिय दार प्राप्तिशुद्धि, जदलपुर

(2) अवैराज श्री/कीर्ति, दु..... के काउंसल P N Dubey

(3) प्रद्युम्नी श्री/मीमती/न्यु

के काउंसल MK Verma

(4) वंशपति, यु.प.ज., जदलपुर न्यायालय

सूचना एवं आवश्यक कार्यवाही हेतु

16-8-04
उप रजिस्ट्रर

*Issued
On 16.8.04*